GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION NO. 49 TO BE ANSWERED ON WEDNESDAY, THE 18th JULY. 2018

PENDING INFRASTRUCTURE PROJECT

49. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether slow pace of infrastructure projects is considered to be the main reason of slow down in economic development;
- (b) if so, the details thereof;
- (c) the steps taken to expedite pending major infrastructure projects;
- (d) the details of projects which have not been implemented due to paucity of funds, Ministry-wise; and
- (e) whether any action plan has been formulated to complete the projects on time and to increase its funding?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS [SHRI VIJAY GOEL]

(a) and (b) The Ministry of Statistics and Programme Implementation monitors on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns, on the basis of information provided by the project implementing agencies on the On-line Computerized Monitoring System (OCMS) of this ministry. As on 01.04.2018, a total of 1315 projects were on the monitor of this Ministry. Of these, 254 are showing time overruns, 345 are showing cost overruns and 98 are showing both time and cost overruns.

During the period from 2013-14 to 2017-18, the number of ongoing Central Sector Infrastructure Projects has increased from 710 to 1315. During the same period, the time overrun has come down from 29.44% to 19.32%.

- (c) The ministry maintains the information in respect of on-going Central Sector Infrastructure Projects only. The major steps taken to ensure completion of on-going Central Sector Infrastructure Projects without time and cost overruns include: rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the concerned Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.
- (d) and (e) The concerned Ministries prepare their Action Plan as per their budget provisions.
